

**GOVERNMENT OF JAMMU AND KASHMIR**  
**FINANCE DEPARTMENT**  
Civil Secretariat, Jammu/Srinagar  
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**Notification,**  
**Jammu, the 31<sup>st</sup> of December, 2019.**

**S.O. 58** .- In exercise of the powers conferred under section 67 of the Jammu and Kashmir Reorganisation Act, 2019, the Lieutenant Governor, Union Territory of Jammu and Kashmir is pleased to delegate his financial powers for incurring Contingent expenditure and Miscellaneous expenditure to the Administrative Departments, Major Heads of Departments, Class-I Officers (Other Officers), Class-II and Class-III Officers, to the extent as indicated in Annexure-I, to this Notification.

2. The financial powers delegated are subject to the condition that all Codal Formalities shall be followed as per the provisions laid down in General Financial Rules (GFRs) read with the Jammu and Kashmir Reorganisation Act, 2019 and other instructions/orders/guidelines issued by Government of Jammu and Kashmir.

3. The list of Major Heads of Departments, Class-I Officers (Other officers), Class-II and Class-III Officers of the Union Territory of Jammu and Kashmir, in whose favour powers have been delegated, forms Annexure-II, to this Notification.

**By Order of the Lieutenant Governor.**

**Sd/-**  
**(Dr. A. K. Mehta), IAS,**  
Financial Commissioner,  
Finance Department.

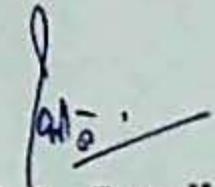
Dated 31.12.2019

No. A/PS/DC/2019-1319

Copy to the:-

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar/Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Lieutenant Governor.
6. Chief Electoral Officer, J&K.
7. All Commr/ Secretaries to Government.

8. Principal Resident Commissioner, 5 Prithvi Raj Road, New Delhi.
9. Divisional Commissioner Kashmir/Jammu.
10. Commissioner of Vigilance, J&K Srinagar/Jammu.
11. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
12. Registrar General, J&K High Court Srinagar/Jammu.
13. Director General Accounts & Treasuries.
14. Director General Funds Organization.
15. Director General Audit & Inspections.
16. Director General Budget
17. Director General Local Audit & Pensions.
18. Director Information J&K.
19. Director Anti Corruption Bureau.
20. All Head of Departments /Managing Directors/Chief Executive of State PSU's/Autonomous Bodies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary J&K Legislative Assembly.
24. Principal Accountancy Training school / Northern Zonal Accountancy Training Institute Srinagar / Jammu.
25. Director Accounts & Treasuries Srinagar/Jammu.
26. All Director Finance/Financial Advisors & CAO's.
27. Joint Director Funds Organization Srinagar/Jammu.
28. All Treasury Officers.
29. General Manager, Government Press for publication in Government Gazette.
30. Pvt. Secretary to Advisor (S/F) to Lieutenant Governor.
31. Pvt. Secretary to Chief Secretary.
32. Pvt. Secretary to Financial Commissioner, Finance.
33. I/c Website, FD. ([www.jandkfinance.nic.in](http://www.jandkfinance.nic.in)).
34. I/c Website, GAD ([www.jkgad.nic.in](http://www.jkgad.nic.in)).
35. Government order file (W2scs).

  
**(S. L. Pandita),**  
Director General (Codes),  
Finance Department.

Delegation of financial powers to Administrative Departments/Major Heads of departments/  
Class-I Officers (Other officers)/ Class -II and Class III Officers for incurring contingent &  
miscellaneous expenditure.

S.NO.	NATURE OF POWER	TO WHOM DELEGATED	EXTENT	Rules, Orders, Restrictions or scales subject to which the expenditure shall be incurred.
1.	Unspecified items (Recurring)	Administrative Departments.	Upto Rs. 10.00 lakhs per annum	Subject to rules laid down in GFR 2017.
		Major Heads of the departments	Upto Rs. 5.00 lakhs per annum	
		Class I Officers (Other officers)	Upto Rs. 30,000 per annum in each case	
		Class II & Class III Officer	Upto Rs. 30,000 per annum in each case.	
2.	Unspecified items (Non-Recurring)	Administrative Departments.	Upto Rs. 5.00 lakhs per annum in each case.	Subject to rules laid down in GFR 2017.
		Major Heads of departments.	Upto Rs. 2.50 lakhs per annum in each case.	
		Class I Officers (Other officers)	Upto Rs. 30,000 per annum in each case.	
		Class II & Class III Officers	Upto Rs. 30,000 per annum in each case.	
3.	Purchase of bicycle for use of their own office as well as for their subordinate offices.	Administrative Departments	Full powers within budgetary limit	
		Major Heads of departments.		
		Class I Officers (Other officers)		
4.	Repairs of bicycle	Administrative Departments	Full powers within budgetary limit	
		Major Heads of departments.		
		Class I Officers (Other officers)		

5	Conveyance Hire.	Administrative Departments.	Full powers within budgetary limit.	
		Major Heads of departments.	Upto Rs. 50,000 per month.	
		Class I Officers (Other officers)	Upto Rs. 40,000 per month.	
		Class II Officers	Upto Rs. 20,000 per month.	
		Class III Officers	Upto Rs. 10,000 per month.	
6	Reimbursement of conveyance charges.	Administrative Departments.	Upto Rs. 4,000 per month per person.	
		Major Heads of departments.	Upto Rs. 2,000 per month per person.	
		Class I Officers (Other officers)	Upto Rs. 1,000 per month per person.	
		Class II Officers & Class III Officers	Upto Rs. 500 per month per person.	
7	Electricity water charges, Gas other than LPG.	Major Heads of departments.	Full powers within budgetary limit.	
		Class I Officers (Other officers)		
		Class II Officers		
		Class III Officers		
8	Purchase furniture	of Major Heads of departments.	Full powers within budgetary limit.	Subject to rules laid down in Chapter 6 Procurement of Goods and Services in GFR 2017.
		Class I Officers (Other officers)		
		Class II Officers		
		Class III Officers		

9	Repair of furniture.	Major Heads of departments.	Full powers within budgetary limit.	
		Class I Officers (Other Officers)		
		Class II Officers		
		Class III Officer		
10	Freight and demurrage/ wharfage charges	Major Heads of departments.	Full powers within budgetary limit.	
		Class I Officers (Other officers)		
		Class II Officers		
11	Hiring of office furniture, electric fans, heaters, coolers, clocks, etc.	Major Heads of departments.	Full powers within budgetary limit	
		Class I Officers (Other Officers)		
		Class II Officers		
		Class III Officers		
12	Legal charges	Major Heads of departments	Full powers within budgetary limit	Subject to the principles and rates laid down by Law department.
		Class I Officers (Other officers)		
		Class II Officers		
		Class III Officers		

13.	Maintenance upkeep and repair of Vehicles.	Administrative Departments.	Full powers within budgetary limit	
		Major Heads of departments.		
		Class I Officers (Other officers)	Upto Rs 15000/- per annum per vehicle.	
		Class II Officers	Upto Rs 15000/- per annum per vehicle.	
		Class III Officer	Upto Rs. 15000/- per annum per vehicle.	
14.	Condemnation of vehicle.	Administrative Departments.	Full powers	Subject to the fulfilment of norms.
15.	Municipal rates and taxes.	Major Heads of departments.	Full powers within budgetary limit	
		Class I Officers (Other officers)		
		Class II Officers		
		Class III Officer		
16.	Execution of repairs and day to day maintenance of Govt. buildings.	Administrative Departments.	Full powers within budgetary limit, if the works is executed through public works department.	In exercising these powers, the provision of rules 132 and 140 of the General Financial Rules, 2017, shall be observed.
		Major Heads of departments.		
		Class I Officers (Other officers)	Full powers within budgetary limit if the works is executed through public works department.	

17. Postal and telegraph charges	Administrative Departments	Full powers within budgetary limit.	
	Major Heads of departments.		
	Class I Officers (Other officers)		
	Class II Officers		
	Class III Officers		
18. Printing and Binding through Government press	Administrative Departments.	Full powers within budgetary limit.	
	Major Heads of departments.		
	Class I Officers (Other officers)		
	Class II Officers		
	Class III Officers		
19. Printing and Binding through local private agencies	Administrative Departments.	Upto Rs. 20,00000 per annum.	Subject to rules laid down in Chapter 6 Procurement of Goods and Services in GFR 2017.
	Major Heads of departments.	Upto Rs. 5,00000 per annum.	
	Class I Officers (Other officers)	Upto Rs. 2,00000 per annum.	
	Class II Officers	Upto Rs. 1,00000 per annum.	
	Class III Officers	Upto Rs 50,000 per annum.	
20. Publications:  (i) Official publications	Administrative Departments.	Full powers within budgetary limit	Subject to rules laid down in Chapter 6 Procurement of Goods and Services in GFR 2017.
	Major Heads of departments.		
	Class I Officers (Other officers)		
	Class II Officers		
	Class III Officers		

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(ii) Non-official publications including books also.	Administrative Departments.	Full powers within budgetary limit	Subject to rules laid down in Chapter 6 Procurement of Goods and Services in GFR 2017.
	Major Heads of departments		
	Class I Officers (Other officers)		
	Class II Officers		
	Class III Officers		
(ii) Advertisements in Newspapers	Administrative Departments.	Full powers within budgetary limit	Through Information Department only.
	Major Heads of Departments.		
	Class I Officers (Other officers)		
	Class II Officers		
	Class III Officers		
21 To sanction rent for accommodation of Offices and other public institutions in private buildings required for non-residential purposes outside J&K when no Govt. accommodation is available.	Administrative Departments	Full powers	Rent is recommended to be reasonable by Executive Engineer of the concerned locality in which accommodation has been hired and the agreement of the Finance Department has been obtained.
22. To sanction rent for accommodation of offices and other public institutions in private buildings required for non residential purpose	Major Heads of the Departments.	Full powers.	Subject to the condition that the rent is recommended by Distt. Level Rent Assessment Committee.
	Class I & Class II Officers		
23 To sanction rent for private	General Administration Department (Estates).	Full powers within budgetary limit.	Subject to following conditions: 1) Rent is recommended

	accommodation hired for residential purpose when suitable Govt building is not available.			by Rent Assessment Committee. 2) Hiring of accommodation at the rent recommended by committee is approved by LG in coordination.
24.	Repair to and removal of Machinery (where the expenditure is not of capital nature).	Administrative Departments. Major Heads of departments. Class I Officers (Other officers)	Full powers within budgetary limit	
25.	To grant rewards	Administrative Departments	Full powers within budgetary limit.	As per the guidelines issued by the F.D from time to time.
26.	To sanction fluctuating expenditure in meeting allowances of sweepers for part time service.	Administrative Department Major Heads of departments. Class I Officers (Other officers) Class II Officers & Class III Officers	Full powers within budgetary limit	Subject to the rates approved by the Government from time to time.
27.	Purchase of stationery articles.	Administrative Departments. Major Heads of departments. Class I Officers (Other officers) Class II Officers Class III Officers	Full powers within budgetary limit.	Subject to rules laid down in Chapter 6 Procurement of Goods and Services in GFR 2017.

28.	Local purchase of petty stationery stores.	Administrative Departments.	Full powers within budgetary limit.	Subject to rules as laid down in Chapter 6 Procurement of Goods and Services in GFR 2017.
		Major Heads of departments.		
		Class I Officers (Other officers)	Upto Rs. 50,000 per annum.	
		Class II Officers	Upto Rs. 50,000 per annum.	
		Class III Officers	Upto Rs. 50,000 per annum.	
29.	Stores required for petty works (repairs etc).	Administrative Departments	Full powers within budgetary limit	Subject to the conditions that: (i) sanction of competent authority for executing the work carries with it, sanction for incurring necessary expenditure on the purchase of stores required for the work. (ii) rules as laid down in Chapter 6 Procurement of Goods and Services in GFR 2017.
		Major Heads of departments.		
30.	Other Stores i.e. stores required for working of an establishment, instruments, equipments and apparatus.	Administrative Departments.	Full powers within budgetary limit	Subject to rules as laid down in Chapter 6 Procurement of Goods and Services in GFR 2017.
		Major Heads of departments.		
		Class I Officers (Other Officers)	Upto Rs. 50,000 per annum	
		Class II Officers	Upto Rs. 30,000 per annum	
31.	Purchase of Dietary articles/ clothing and other items for day to day use of Government hospitals.	Administrative Departments.	Full powers within budgetary limit.	Subject to rules as laid down in Chapter 6 Procurement of Goods and Services in GFR 2017.
		Major Heads of departments.		

		Class I Officers (Other officers)		
		Class II Officers	Upto Rs. 10,000 at a time.	
32.	Supply of uniforms.	Administrative Departments.	Full powers within budgetary limit.	As per the guidelines issued by F.D from time to time.
		Major Heads of departments.		
		Class I Officers (Other officers).		
		Class II Officers & Class III Officers.		
33.	To sanction Telephone connections for public offices and institutions and residences of Govt. officers.	General Administration Department (Estates)	As per sanction of Telephone sanctioning committee.	
34.	To sanction telephone charges.	Administrative Departments.	Full powers within budgetary limit	
		Major Heads of departments		
		Class I Officers (Other officers)		
		Class II Officers & Class III Officers.		
35.	Tents and camp furniture.	Major Heads of departments	Full powers within budgetary limit.	
		Class I Officers (Other officers)		
		Class II Officers		

36. Purchase of office automation equipment like photocopier, fax machine, telephone apparatus, computer, laptop, printer etc.	Administrative departments	Full powers within budgetary limit.	Subject to rules as laid down in Chapter 6 Procurement of Goods and Services in GFR 2017 and obtaining of concurrence from F.D if the expenditure exceeds Rs.20,00,000 and	
	Major Heads of departments.			Subject to rules as laid down in Chapter 6 Procurement of Goods and Services in GFR 2017 and obtaining of concurrence from F.D if the expenditure exceeds Rs.10,00,000 per annum
	Class I Officers (Other Officers)			Upto Rs. 2.00 lakhs per annum.
	Class II Officers & Class III Officers			Upto Rs. 2.00 lakhs per annum.
37. Hire & maintenance of all kinds of computers/office equipments.	Administrative departments	Full powers	The expenditure on the maintenance (including repairs), upkeep when the work is entrusted to a 'Public Sector Undertakings' and hire for block time in case of exigency faced by breakdowns, erratic power supply, non-availability of computer spares of special nature at short notice, etc., when time-bound work has to be completed, shall be incurred subject to general or special instructions issued by	
	Major Heads of departments.			
	Class I Officers (Other Officers)			
	Class II & Class III Officers			

				the Department of Finance / Information Technology Department from time to time in this behalf.
38. Sanction of G P Fund Advance	Administrative departments	Full power (Ordinary, Special & Non-refundable GPF withdrawal)	As per provision laid down in "General Provident Fund (Central Services) Rules, 1960.	
	Major Heads of departments	Full power (Ordinary, Special & Non-refundable GPF withdrawal)		
	Class I Officers (Other Officers)	Full powers.		
	Class II Officers & Class III Officers.	(Ordinary advance) GPF		
39. To sanction House Building Advance	Administrative Departments	Full powers	As per guidelines issued by F D from time to time	
40. To sanction an allowance to Orderlies who handle Gestetner Machines in addition to their own duties.	Administrative Departments	Full powers within budgetary limit.	As per guidelines issued by F.D from time to time.	
	Major Heads of Departments.			
41. To incur expenditure on service postage stamps for use in office.	Administrative Departments.	Full powers within budgetary limit.		
	Major Heads of departments.			
	Class I Officers (Other officers)			
	Class II & III Officers			
42. Cost of Petrol, Oil & Lubricant for Departmental Vehicle.	Administrative Departments.	Full powers within budgetary limit.		

				the Department of Finance / Information Technology Department from time to time in this behalf.
38	Sanction of G.P Fund Advance	Administrative departments	Full power (Ordinary, Special & Non-refundable GPF withdrawal)	As per provision laid down in "General Provident Fund (Central Services) Rules, 1960.
		Major Heads of departments	Full power (Ordinary, Special & Non-refundable GPF withdrawal)	
		Class I Officers (Other Officers)	Full powers.	
		Class II Officers & Class III Officers.	(Ordinary advance) GPF	
39.	To sanction House Building Advance	Administrative Departments	Full powers.	As per guidelines issued by F.D from time to time.
40.	To sanction an allowance to Orderlies who handle Gestetner Machines in addition to their own duties.	Administrative Departments	Full powers within budgetary limit.	As per guidelines issued by F D from time to time.
		Major Heads of Departments.		
41.	To incur expenditure on service postage stamps for use in office.	Administrative Departments.	Full powers within budgetary limit.	
		Major Heads of departments.		
		Class I Officers (Other officers)		
		Class II & III Officers		
42.	Cost of Petrol, Oil & Lubricant for Departmental Vehicle.	Administrative Departments.	Full powers within budgetary limit.	

		Major Heads of departments.		
		Class I Officers (Other officers).		
		Class II & III officers.		
43.	To sanction expenditure on account of refreshment charges in favour of Government employees participating in All India Service Tournaments.	Administrative Departments. Major Heads of Departments	Full powers within budgetary limit.	As per guidelines issued by F.D from time to time.
44.	To grant compensation to Govt. employees under the Workmen's Compensation Act.	Administrative Departments	Full powers.	In accordance with the rules framed by Government from time to time.
45.	To sanction expenditure on entertainment under the unit, 'News Service and Briefing of Correspondents'.	Information Department	Full powers within budgetary limit.	As per guidelines issued by F.D from time to time.
46.	To sanction reimbursement of expenses incurred under Employees State Insurance Scheme (ESI Corporation of India).	Labour Department	Full powers within budgetary limit.	

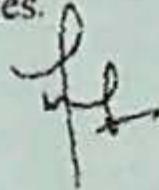
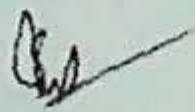
47.	To sanction refreshment charges in favour of employees on following occasions: i) During sessions of Legislature. ii) Budget Formation. iii) Plan formulation. iv) Conduct of elections. v) During Cabinet Meeting.	Administrative Departments. Major Heads of departments. Class - 1 Officers (Other officers)	Full powers within budgetary limit.	As per guidelines issued by F.D from time to time.
48.	To sanction the grant of scholarship in Government Colleges and Schools.	Education Department Head of the Institution. Provincial Joint Directors of School Education. Chief Education Officers.	In respect of the students in Colleges. In respect of the students in High/ Higher secondary schools. In respect of the students in Middle Classes studying in schools other than High / Higher Secondary.	As per guidelines issued by F.D from time to time.
49.	Outsourcing of staff (Cook, Driver, etc).	Administrative Departments. Major Heads of Departments.	Full powers within budgetary limit.	Subject to obtaining of concurrence from Finance Department.

CLASSIFICATION OF OFFICERS

**Major Heads of Departments**

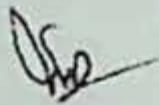
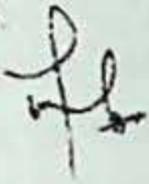
1. Chief Secretary.
2. Advocate General.
3. Financial Commissioner.
4. Principal Secretary to Government.
5. Principal Secretary to Lt. Governor.
6. Principal Secretary to Chief Minister.
7. Commissioner/ Secretary to Govt./ Secretary to Govt. independent charge of a Department.
8. Financial Commissioner, Coordination, New Delhi.
9. Commissioner of Vigilance.
10. Chief Electoral Officer.
11. Registrar General High Court.
12. Resident Commissioner, J&K Govt., New Delhi.
13. Press and Publicity Advisor to the Chief Minister.
14. Director IMPA.
15. Establishment Member Public Service Commission.
16. Chairman Subordinate Service Selection Board.
17. Chairman J&K Special Tribunal.
18. Director General of Police/Additional DG of Police.
19. Director General of Prisons/Additional DG of Prisons.
19. Director General/Additional DG Fire and Emergency Services
20. Director General/Additional DG Home Guards & Civil Defence.
21. Director General Accounts and Treasuries
22. Inspector General of Police/Prisons/Traffic/Telecom and other Inspector Generals.
23. Deputy Director General/Director NCC J&K.
24. Director Forensic Science Laboratory.
25. Director Sainik Welfare.
26. Director Economic and Statistics.
27. Director Information Department.
28. Chief Project Engineers of Major Hydel Projects.
29. Financial Advisor and Chief Accounts Officer, Power Projects and Flood Control Department.
30. Development Commissioner, Power Development Department.
31. Director General Youth Services and Sports. 0

32. Project Director J&K Sainik School Manasbal.
33. Director Technical Education.
34. Directors School Education, Jammu/Srinagar.
35. Principal Govt. College of Engineering and Technology.
36. Principal of Degree Colleges.
37. Director Colleges.
38. Excise Commissioner.
39. Sales Tax Commissioner.
40. Director General Funds Organization.
41. Director General Audit and Inspection.
42. Director General Budget, Finance Department.
43. Director General Codes, Finance Department.
44. Director Institutional Finance and Resources, Finance Department.
45. Secretary Legislative Assembly.
46. Director Accounts and Treasuries Kashmir/Jammu
47. Director Industries and Commerce.
48. Director Geology and Mining.
49. Director Handicrafts.
50. Director Handlooms Development Department.
51. Director Sericulture.
52. Registrar Cooperative Societies.
53. Director Agriculture.
54. Director Horticulture.
55. Director Soil Conservation.
56. Director Animal Husbandry.
57. Director Sheep Husbandry.
58. Financial Commissioner (Revenue).
59. Divisional Commissioner.
60. Relief Commissioner (Migrant).
61. District Development Commissioner.
62. Custodian General.
63. Commissioner Agrarian Reforms.
64. Director Food and Supplies.
65. All Chief Engineers (Electrical, R&B, Irrigation, Public Health, Designs and Planning, Flood Control, Stores Procurement, Mechanical, UEED etc.)
66. Chief Town Planner.
67. Development Commissioner Works.
68. Director Stores and Procurement Department.
69. Chief Architect.
70. Director Health Services.

71. Drugs Controller.
72. Principal Medical College Jammu/Srinagar.
73. Director Institute of Medical Sciences Srinagar (SKIMS).
74. Principal SKIMS Medical College Srinagar.
75. Principal Dental College Srinagar.
76. Principal, Government Dental College, Jammu.
77. Administrator Associated Hospitals Srinagar/Jammu.
78. Director Indian System of Medicines.
79. Director Family Welfare, MCH and Immunisation.
80. Director Social Welfare.
81. Director Tourism, Kashmir/ Jammu.
83. Director Gardens and Parks/ Floriculture.
84. Director Motor Garages.
85. Principal Chief Conservator of Forests/Addl. PCCF.
86. Chief Conservator of Forests.
87. Chief Wild Life Warden.
88. Director Environment and Remote Sensing.
89. Director Forest Institute.
90. Project Director Social Forestry Project.
91. Chairman Pollution Control Board.
92. Director Hospitality and Protocol.
93. Labour Commissioner.
94. Director Stationery and Civil Supplies.
95. Director Employment.
96. General Managers; Govt. Presses, Jammu/Srinagar.
97. Development Commissioner Fisheries.
98. Director Fisheries.
99. Transport Commissioner.
100. Director Local Bodies.
101. Settlement Commissioner
102. Chief Executive Officer, Pahalgam Development Authority.
103. Chief Executive Officer, Gulmarg Development Authority.
104. Chief Executive Officer, Patnitop Development Authority.
105. Director, Horticulture (Planning and Marketing).
106. Director Estates.
107. Director Local Fund Audit and Pensions
108. Chief Executive Officer, Sonmarg.
109. Chief Executive Officer, Kokernag.
110. Chief Executive Officer, Lakhampur-Sarthal
111. Chief Executive Officer, Bhaderwah

112. Chief Executive Officer, Kishtwar
113. Chief Executive Officer, Poonch
114. Chief Executive Officer, Verinag
115. Chief Executive Officer, Aharbal
116. Chief Executive Officer, Yousmarg
117. Chief Executive Officer, Wullar-Manasbal
118. Chief Executive Officer, Surinsar-Mansar
119. Chief Executive Officer, Lohlab-Bangus-Drangyari
120. Chief Executive Officer, Tosa-Miadan.
121. Director Command Area Development, Kashmir.
122. Director Command Area Development, Jammu.
123. Director Rural Development, Kashmir
125. Director Rural Development, Jammu
126. Director Rural Sanitation, J&K.
127. Commissioner Food Safety, J&K.
128. Director Libraries and Research, J&K.
129. Director Archives, Archeology & Museums, J&K.
130. Principal Government Medical College Anantnag/ Baramulla/ Doda/ Kathua/  
Rajouri



**CLASS-I OFFICERS  
(OTHER OFFICERS)**

1. Secretary to Govt. (not being independently incharge of a Department).
2. Special Secretary and Additional Secretary to Govt.
4. Secretary, Trade Commission.
5. Secretary, J&K Public Service Commission.
6. Registrar, Special Tribunal.
7. Secretary, Service Selection Recruitment Board.
8. Director-cum-Pilot Civil Aviation Wing.
9. Deputy Inspector General of Police.
10. Deputy Inspector General of Prisons.
11. NCC Group Commander.
12. DIG (Ranges).
13. Director, Defence Labour Procurement Department.
14. Director Forensic Science Laboratory.
15. Joint Director, J&K Fire Services.
16. Zilla Sainik Welfare Officer.
17. Director Sher-i-Kashmir Police Academy Udhampur.
18. Joint Director, Evaluation and Statistics.
19. Director, Audio Visual Division.
20. Joint Director, Press and Publication, Information Department.
21. Joint Director Audio Visual Division, Information Department.
22. Joint Director Planning and Administration, Information Deptt.
23. Chief Public Relation Officer, Kashmir Bureau of Information, New Delhi.
24. Principal Polytechnic.
25. Joint Director, Education.
26. Principal, J&K Institute of Education.
27. Editor, Gazetteers Unit.
28. Principal, College of Physical Education.
29. Principal, Northern Zonal Accountancy Training Institute, Jammu.
30. Principal, Accountancy Training School, Srinagar.
31. Examiner Local Fund Audit.
32. Deputy Sales Tax Commissioner (Appeals).
33. Deputy Director Funds Organisation.
34. Director Finance (Special Scale Officers), Financial Advisor/ Chief Accounts Officer (Selection Grade Officers), Sadder Treasury Officer Srinagar / Jammu.
35. Registrar High Court.
36. District and Session Judges, District Magistrate and Additional District Magistrate.
37. Director Litigation. Srinagar/Jammu.
38. Joint Director Industries. *Do* ^.

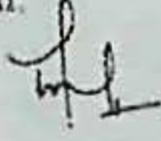
39. Director Sericulture Development Department, Jammu/ Srinagar.
40. Director (Research) Sericulture Dev. Department.
41. Joint Director Handicrafts.
42. Mining Engineers.
43. Chief Drilling Engineers.
44. Joint Director/Dy. Director, Floriculture.
45. General Managers, Industries Centres.
46. Director Extension and Training Sericulture Department.
47. Joint Director Handlooms.
48. Joint Director Geology and Mining.
49. Deputy Director Geology and Mining.
50. Additional Registrar Cooperatives.
51. Joint Director Agriculture.
52. Director, Rakh and Farms.
53. Maize Breeder.
54. Joint Registrar Cooperative Societies.
55. Joint Director Agriculture Multiple Cropping.
56. Deputy Director Horticulture.
57. Agriculture Research Engineers.
58. Rice Specialist.
59. Soil Survey Officer.
60. Agriculture Chemist.
61. Entomologist.
62. Vegetable Specialist.
63. Agronomist.
64. Agriculture Botanist.
65. Geneticist.
66. Deputy Director Training.
67. Wheat Breeder.
68. Deputy Director Agriculture.
69. Agrostologist.
70. Superintending Engineer, Engineering Wing, Agriculture Deptt.
71. Deputy Director Marketing (Horticulture, Planning and Marketing).
72. Mushroom Specialists.
73. Director (Provincial) Fire and Emergency Services}
74. Plant Pathologist (Apple Scab).
75. Deputy Director Animal Husbandry.
76. Manager Cattle Breeding Farm.
77. Poultry Project Officer.
78. Deputy Director, Sheep Husbandry.

*[Handwritten signature]*

79. Deputy Director, Animal Husbandry.
80. Deputy Director, Poultry.
81. Deputy Director Research Animal Husbandry Department.
82. Project Officer Intensive Cattle Development.
83. Deputy Director, Poultry Marketing Jammu/Kashmir.
84. Poultry Geneticist, Jammu/Kashmir.
85. Poultry Nutritionist.
86. Manager, Exotic Cattle Breeding Farm Mansbal.
87. Joint Director, Sheep Husbandry Department.
88. Joint Director, Animal Husbandry Department.
89. Project Director Live Stock Production Programme, Baramulla, Jammu/Srinagar.
90. Director Land Records.
91. Director of Consolidation.
92. Special Officer, Auqaf.
93. Deputy Commissioners.
94. Additional Commissioners.
95. Superintending Engineer, Electric, R&B, Irrigation, Public Health, Designs and Planning, Flood Control, Mechanical & UEED.
96. Senior Drilling Engineer of Geology and Mining Department}
97. Deputy Development Commissioner (Works) Jammu/Srinagar.
98. Senior Architect.
99. Superintendents of Hospitals.
100. Deputy Director, Health Services.
101. Superintendents of Nursing Homes.
102. Principal Ayurvedic College.
103. J&K T.B. Officer.
104. Joint Director Health Services.
105. Controller Stores, Health and Family Welfare Medical Education Department.
106. Research Officer, Vaccine.
107. Joint Director (Adm.) SKIMS.
108. Medical Superintendent SKIMS.
109. Chief Hospital Engineer, SKIMS.
110. Deputy Director Indian System of Medicines.
111. Deputy Controller Drugs and Food Organisation.
112. Project Chief Integrated Watershed Dev. Project (IWDP) Hills.
114. Conservator of Forests.
115. Soil Conservation Officer.
116. Director Forest Protection Force.
117. Joint Director Fisheries.
118. Chief Aquaculture Engineer.

*[Handwritten signatures]*

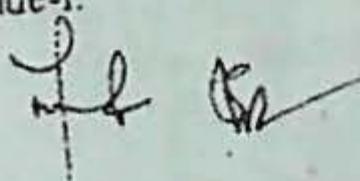
119. Assistant Commissioner Dev. (Rural Development).
120. Joint Transport Commissioner.
121. Regional Transport Officer, Jammu/Srinagar.
122. Joint Director, Field Survey Organisation
123. Joint Director Town Planning Organisation.
124. Director, Urdu Co-ordination Cell.



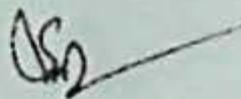
ANNEXURE-II TO NOTIFICATION, S.O 58 DATED 31.12.2019

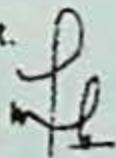
**CLASS-II OFFICERS**

1. Deputy Secretaries to Government.
2. Deputy Director Estates.
3. Trade Agents.
4. Deputy Comptroller Governor's House-hold.
5. Unit Commanders, National Cadet Corps.
6. Assistant Inspector General of Police/SSP/Superintendent of Police.
7. Secretary, Advisory Board (Maintenance of Internal Security Act, etc.)
8. Deputy Director J&K Fire Services
9. Superintendent Central Jails, Srinagar/Jammu.
10. Deputy Director Statistics.
11. Chief Planning Officers.
12. Principal Information Officers.
13. Assistant Director, Research and Publications.
14. Assistant Directors of Information, Jammu/Kashmir.
15. Public Relation Officer, Kashmir Bureau of Information, New Delhi.
16. Executive Engineers Electric.
17. Research Officer, Incharge Hydraulic Research Station, Jammu and Irrigation Laboratories Jammu & Kashmir.
18. Deputy Director Industrial Training Institute.
19. Principals of District Institutes of Education.
20. Deputy Directors, Archives, Library, Archaeology and Museums.
21. Divisional Youth Welfare Officer
22. Principal Industrial Training Institute.
23. Chief Education Officers.
24. Provincial Social Education Supervisors, Social Education Department.
25. Deputy Director Technical Education
26. General Treasurer.
27. Institutional Finance and Resources Officer, Finance Department.
28. District Treasury Officer/ Treasury Officer, Additional Treasury — Srinagar/Jammu.
29. Deputy Director, Audit and Inspections.
30. Sub-Judges.
31. Deputy Registrar, High Court.
32. Deputy Director, Handlooms.
33. Geologist Grade-I.



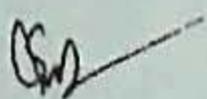
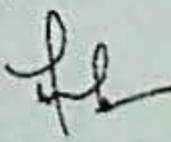
34. Development Officer, Sericulture Dev. Department.
35. Deputy Director Handicrafts (Trainings).
36. General Manager, Massive Craft Scheme.
37. Deputy Director Quality Control.
40. Chemical Examiner.
41. Principal Extension Training Centre.
42. Deputy Registrars of Co-operative Societies.
43. Manager, Padgampura Farm.
44. Agriculture Engineer.
45. Farm Manager, Seed Multiplication Farm, Chinor.
46. Manager-cum-Chemist (Horticulture Deptt.).
47. District Horticulture Officers.
48. Project Officer, Multiple Cropping.
49. Junior Agronomist (All India Coordinator Potato Dev. Programme).
50. Chief Agriculture Officers.
51. Potato Development Officers.
52. Floriculturists.
53. Executive Engineer, Engineering Wing, Agriculture Department.
54. Agriculture Development Officer.
55. Assistant Director, Horticulture Planning and Marketing.
56. Area Marketing Officer (Horticulture, Planning and Marketing).
57. Vegetable Development Officers.
58. Planning Officer, Co-operative Department.
59. Divisional Seed Certification Officer (Agriculture Dev.)
60. Seed Analyst, Jammu/Srinagar, Agriculture Department.
61. Mushroom Development Officer, Jammu/Kashmir Agriculture Department.
62. Assistant Agrostologist.
63. Manager, Plant Protection Workshop and Stores Srinagar/Jammu.
64. Chief Animal Husbandry Officer.
65. Veterinary Disease Investigation Officer PDO/LBO.
66. Poultry Development Officer.
67. Assistant Project Officer, Sheep Husbandry Department.
68. Development Officer DPAP (Sheep) Doda.
69. Manager, Poultry Farm, Srinagar.
70. Animal Husbandry Extension Officer, Publicity Wing, Jammu.
71. Poultry Marketing Officer, Jammu/Srinagar.
72. Manager, Rearing Space, Jammu/Srinagar.
73. Dairy Development Officer.
74. Deputy Director, Food and Fodder Programme, Animal Husbandry Department.





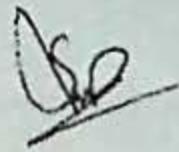
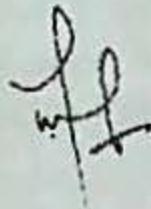
75. Superintendent, Sheep Breeding Farm.
76. Project Officer, Intensive Development Sheep.
77. Research Officer, Disease Investigation Sheep.
78. Sheep and Wool Development Officers.
79. Settlement Officers.
80. Deputy Controller, Weights and Measures.
81. Assistant Settlement Officers.
82. Assistant Commissioners
83. Principals, Revenue Training School, Jammu and Srinagar.
84. Settlement Officer (Consolidation).
85. Sub-Divisional Officers of the Revenue Department.
86. Deputy Director, Food and Supplies.
87. Deputy Director, Mechanical and Stores Department.
88. Chief Designer, Handicrafts.
89. Executive Engineers, R&B.
90. Executive Engineers, Mechanical and Stores.
91. Drilling Engineer of Geology and Mining Department.
92. Architect.
93. Town Planner.
94. Assistant Executive Engineer.
95. Joint Director (Works).
96. Chief Executive Officer, Project Organisation, Pahlgam and Gulmarg.
97. Divisional Architect.
98. Executive Engineer, Electric/ Mechanical SKIMS, Srinagar.
99. Senior Resident, SKIMS Srinagar.
100. Administrative Officer, Associated Hosptials, Srinagar. Jammu.
101. Operation Research Officer, SKIMS, Srinagar.
102. Academic Registrar, SKIMS, Srinagar.
103. Area Development Officers
104. Project Officer, Rehber-I-Sehat, Ganderbal Block, Health and Family Welfare and Medical Education Department.
105. Chief Librarian, SKIMS Srinagar.
106. Executive Hospital Engineers (Electronics) SKIMS Srinagar.
107. Deputy Controller Stores, Health and Family Welfare and Medical Education Department.
108. Stores Purchase Officer, SKIMS Srinagar.
109. Administrative Officer, SKIMS Srinagar.
110. Principal, Regional Family Planning Training Centre.
111. Medical Officer, Incharge of Centrally Sponsored and Aided Scheme namely:-  
 (i) Leprosy Control Programme,

(i) Leprosy Control Programme,

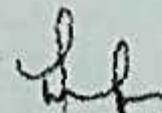
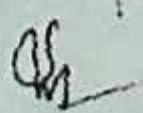
- (ii) Eradication of Small Pox;
  - (iii) Family Planning Programme;
  - (iv) B.C.G. Programme;
  - (v) Trachoma Pilot Project;
  - (vi) Health Education Bureau; and
  - (vii) Anti V.D. Programme.
112. Deputy Superintendents of City Hospitals and C D. Hospitals
  113. Deputy Superintendent, SKIMS Hospital, Srinagar.
  114. Malariologist.
  115. District Medical Officers.
  116. Assistant Director, Health Services (Indian Medicines).
  117. Special Officer for Special Programme for Nutrition for Children.
  118. Programme Officer/Deputy Director, Social Welfare Department.
  119. Executive Engineer, UEED.
  120. Deputy Director, Tourism.
  121. Garden Keepers, Parks and Gardens.
  122. Deputy Director Botanist, Parks and Gardens.
  123. Regional Wild Life Warden.
  124. Joint Director, Integrated Water Shed Project.
  125. Deputy Director IWDP.
  126. Chief Executive Officer.
  127. Regional Director, Pollution Control Board.
  128. Member/Secretary Pollution Control Board.
  129. Deputy Director, Pollution Control Board.
  130. Joint Director, Forest Protection Force.
  131. Deputy Director, Forest Protection Force.
  132. Divisional Forest Officer.
  133. Deputy Conservator of Forests.
  134. Executive Engineers, Irrigation.
  135. Executive Engineers, Flood Control, Designs and Planning.
  136. Executive Engineers, Public Health.
  137. Deputy Director, Hospitality and Protocol.
  138. District Employment Officer.
  139. Deputy Director, Central Employment Department.
  140. Deputy Director, Youth Employment, Information Centre, Srinagar/Jammu.
  141. Joint Director/Deputy Director, Employment.
  142. Deputy Labour Commissioner.
  143. Deputy Director/Chief Project Officers, Fisheries.
  144. Aquaculture Engineer.
  145. Project Officer, District Rural Dev. Agency.

146. District Panchayat Officer.
147. Deputy Directors, Motor Garages.
148. Superintendent, National Sample Survey.
149. Toshakhana Officers.
150. Deputy Director, Field Survey Organisation.
151. Chairman, Divisional Debt Consultation Board, Jammu/Srinagar.
152. Land Scape Architect Project Organisation, Soura.
153. Deputy Registrar, Special Tribunal.



CLASS-III OFFICERS

1. Under Secretary to Govt.
2. Administrative Officer.
3. Superintendent of District Jails, (other than Srinagar and Jammu).
4. Assistant Directors Fire Services.
5. Deputy Superintendent of Police.
6. Assistant Director Statistics
7. Revenue Officer, Power Development Department.
8. Assistant Director Physical Education.
9. Officer Incharge Industrial Training Institute.
10. Principals, Higher Secondary Schools (10+2).
11. Assistant Director Archives, Archaeology and Museum.
12. District Youth Welfare Officers.
13. Accounts Officer.
14. Excise and Taxation Officers.
15. Public Prosecutors/Addl. Public Prosecutors.
16. Sub-Registrars.
17. Munsiffs.
18. Manager, Govt. Central Market Srinagar.
19. Manager, Industrial Estates.
20. Factory Chemists.
22. Inspectors of Factories.
23. Assistant Director Handlooms.
24. Assistant Director Handicrafts.
25. Sr. Manager Massive Craft Scheme.
26. Deputy Director of Sericulture Dev. Department.
27. Manager, Industries Centres.
28. Manager, Seed Sericulture Dev. Department.
29. Geologist Grade-II.
30. Manager, Plant Protection Work Shop & Stores (Distt. Level).
31. Garden Assistant.
32. Economists, Horticulture, Planning and Marketing.
33. Assistant Soil Chemist, Soil Testing Laboratory.
34. Information Publicity Officer (Horticulture Department).
35. Principal, Malies Training Class.
36. Officer Incharge, Tea Cultivation.

37. Assistant Horticulturists.
38. Zonal Education Officer/ Headmaster.
39. Zonal Agriculture Production Officer.
40. Superintendent Gardens, Agriculture Department.
41. Assistant Registrar, Co-operatives.
42. Field Manuring Officer.
43. Assistant Plant Protection Officer.
44. Officer Incharge, Mechanised Farm, Nandpur.
45. Crop Botanist.
46. Mycologist.
47. Veterinary Inspectors.
48. Liver Fluke Control Officers, Agriculture Department.
49. Live-Stock Dev. Officers, Animal Husbandry Department.
50. Hill Cattle Development Officer.
51. Chief Executive Officer, Emergency Relief Organisation.
52. Consolidation Officers.
53. Tehsildars.
54. Provincial Assistant Controllers of Weights and Measures.
55. Officer Incharge Border Area Land Reclamation.
56. Assistant Director, Food and Supplies.
57. Assistant Architect.
58. Assistant Town Planner.
59. Assistant Engineers.
60. Chief B.C.G. Officer.
61. Epidemiologists.
62. Veneriologists.
63. Asstt. Director, Health Services (Small Pox Project Scheme).
64. Nutrition Survey Officer.
65. Malaria Officer.
66. Deputy Superintendents of City Hospital and C.D. Hospital except Deputy Superintendent SMHS Hospital, Srinagar.
67. Drug Analyst.
68. Assistant District Medical Officer (Indian Medicine).
69. District Family Planning Officers.
70. Medical Officers (Assistant Surgeons), Incharge Primary Health Centres.
71. Assistant Director (Crafts) Social Welfare Department.
72. Project Officers Community Projects/District Social Welfare Officer/CDPOs/Assistant Director Social Welfare Department.
73. Tourist Officer, Katra.

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